

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 271 of 2016 IN
DFR NO. 442 OF 2016**

Dated: 22nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bangalore Electricity Supply Company ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Sanjay M.Nuli
Mr. Manish Gupta

Counsel for the Respondent(s) : Mr. Sridhar Prabhu
Mr. Anantha Narayana

ORDER

**IA NO. 271 of 2016
(Appl. for condonation of delay)**

Affidavit of service be filed before the next date of hearing.

List the matter on **20.10.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**